

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3907
TO BE ANSWERED ON 09.08.2017**

INDIAN PRISONERS ABROAD

3907. SHRI SUSHIL KUMAR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of Indian nationals lodged in foreign prisons, domicile-wise, sex-wise and offence-wise;**
- (b) the total number of applications for repatriation received and total number of Indian nationals repatriated from foreign prisons since the enactment of The Repatriation of Prisoners Act in 2003;**
- (c) the number of countries with which India has bilateral agreements in regard to repatriation of prisoners; and**
- (d) the inter-ministerial process of interaction in this regard between different Ministries and Departments and the average time taken to process such repatriation requests?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

- (a) As per the information available with the Ministry, country-wise list showing the details is attached as Annexure. Due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even, countries which share the information, do not generally provide the detailed information about the Indians who have been imprisoned.**

(b) After the enactment of the Repatriation of Prisoners Act in 2003, 170 applications for repatriation have been received and 61 Indian prisoners have been repatriated from foreign prisons.

(c) So far, India has signed bilateral agreements with 30 countries. Besides this, India has acceded to the Inter American Convention, by virtue of which, India can receive and send requests to the member countries as well as those countries who have signed/ratified the Inter American Convention.

(d) The processing of cases of transfer of prisoners involves steps like nationality verification, security clearance, views of Narcotic Control Bureau, if drug trafficking is involved, identification of prison by the State/Union Territory Government, completion of documents process by the India/foreign Mission concerned and consent of the transferring/receiving Governments. Time taken to process an application for transfer depends on the completion of necessary formalities and documents by the concerned agencies and State/ Union Territory Governments.

ANNEXURE

S. No.	Country	Number of Prisoners	Details of Indian nationals lodged in foreign prisons (As per information received from our Missions / Posts abroad)		
			Domicile-wise	Sex-wise	Offence-wise
1	Armenia	1	Details not provided	1-Male	Details not provided
2	Austria	5	2-Punjab	5-Male	Murder
3	Australia	65	Details not provided	65 -Male	Sexual assault, murder, unlawful wounding, attempt to murder, road accident offence
4	Azerbaijan	1	1-Kerala	1- Male	Possesion of narcotics
5	Bahrain	82	Details not provided	75 - Male 7 - Female	Theft, accepting bribes, financial fraud, consumption of alcoholic drinks
6	Belarus	5	Punjab	Details not provided	Crossing into Poland illegally
7	Bangladesh	21	7 - West Bengal 3 - Tripura 1 -Tamil Nadu 5 - Manipur 5 - Meghalaya	21 - Male	Narcotic act, arms act, murder case, explosive act, control of entry
8	Belgium	31	Details not provided	31-Male	Human trafficking
9	Bhutan	62	36 - West Bengal 16- Assam 1- Tamilnadu	11- Male	Drugs, burglary, robbery, counterfieting, auto stripping
10	Brunei	1	1 - Tamil Nadu	1 - Male	Murder charge
11	Cambodia	5	1 - J&K 1-Punjab 1-Kerala 1- Gujarat & others	5 - Male	Drug trafficking
12	Canada	50	Details not provided	48 - Male 2 -Female	Murder, assault with a weapon, manslaughter, sexual interference and laundring precedes of crime
13	China	28	Details not provided	25 - Male 3 - Female	drugs smuggling, intentional injury causing death, smuggling import and export of goods, illegal cross border, embezzlement, rape, fake documentation, theft

14	Colombia	2	1 - Punjab, 1 - Gujarat	2 - Male	Possesion of fake documents, drug trafficking
15	Cote D' Ivoire	1	Details not provided	Details not provided	Details not provided
16	Croatia	3	Details not provided	3-Male	Details not provided
17	Cuba	1	Details not provided	1 - Male	Corruption of minors and drug trafficking
18	Cyprus	8	3-Punjab 1-Haryana 4-not known	7-Male 1-Female	Premeditated murder, circulation of false document, illegal employment
19	Denmark	8		8 - Male	Details not provided
20	Egypt	3	1 - Gujarat 2-Andhra Pradesh	3 - Male	Drugs trafficking
21	Ethiopia	3	2 - Rajasthan 1-Tamilnadu	3 - Male	Financial fraud
22	Djibouti	1	Details not provided	Details not provided	Details not provided
23	Fiji	2	2 - Punjab	1 - Male 1 - Female	Drugs and passport related
24	France	13	Details not provided	Details not provided	Details not provided
25	Gerogia	1	Details not provided	1-Male	Violating fiscal laws by practicing unlawful money exchanges
26	Germany	114	Details not provided	114-Male	Details not provided
27	Ghana	3	Details not provided	Details not provided	Details not provided
28	Greece	17	Details not provided	Details not provided	Details not provided
29	Guatemala	4	Details not provided	4-Male	Details not provided
30	Indonesia	28	Details not provided	26 - Male 2 - Female	Immigration violation, misuse of stay permit, drug trafficking, fake documents
31	Iran	37	22 - Gujarat 1- Bihar 1- Jharkhand 2 - West Bengal 1- Rajasthan 1- J&K & Others	37 - Male	Diesel smuggling, illegal entry into Iranian waters
32	Iraq	11	6 - Telangana 3- Bihar 1- Jharkhand 1- Maharashtra	11- Male	Human trafficking and overstaying without valid documents

33	Ireland	3	Details not provided	3-Male/Female	Details not provided
34	Israel	4	Details not provided		Details not provided
35	Italy	78	Details not provided	77-Male 1- Female	Details not provided
36	Japan	7	1 - Delhi, 2 - Kerala 1 -Punjab 1 -Uttarakhand 1 - Uttar Pradesh 1 - Maharashtra & Others	7 - Male	Robbery and murder, violation of customs law, narcotics trafficking
37	Jordan	2	1 - Chhatisgarh 1- Chhatisgarh	2 -Male	Theft
38	Kazakhstan	1	Details not provided	1-Male	Details not provided
39	Kenya	2	1 - Haryana 1 - Kerala	2 -Male	Trafficking in narcotic drugs
40	Korea (Republic of)	3	1 - West Bengal 1-Kerala 1-Madhya Pradesh	3 - Male	Violation of Unfair Competition, Prevention and Trade Secret Protection Act
41	Kuwait	488	Details not provided	Details not provided	Murder and drug charges
42	Kyrgyzstan	1	Details not provided	Details not provided	Details not provided
43	Lebanon	7	Details not provided	7 - Male	Murder, forgery, drug abuse, bribery
44	Libya	1	Details not provided	Details not provided	Fake currency case
45	Malaysia	304	Details not provided	287 -Male 17 -Female	Visa violation, drug related, human trafficking
46	Maldives	11	Details not provided	Details not provided	Drug trafficking
47	Mauritius	7	Details not provided	7-Male	Drug trafficking
48	Mexico	2	Details not provided	Details not provided	Murder and human trafficking
49	Mozambique	5	Details not provided	5-Male	Kidnapping, theft
50	Myanmar	39	Details not provided	Details not provided	Myanmar Immigrarion Act offence
51	Nepal	859	Details not provided	859 - Male /female	Narcotic smuggling, theft, Murder
52	Netherlands	1	1 - Haryana	1 - Male	Murder
53	New Zealand	13	Details not provided	13 - Male/ Female	Details not provided
54	Niger	1	Details not provided	Details not provided	Details not provided
55	Nigeria	2	Details not provided	2-Male	Oil Bunkering and fraud case

56	Oman	84	Details not provided	84 - Male/Female	Murder, theft, bribery, drug dealing and alcohol trading
57	Pakistan	467	416-believed to be Indian prisoners (fisherman - consular access not yet provided) 51-Civil prisoners as detailed below: 3- Gujarat 2- Punjab 6-J&K 5-MP 3-UP 4- Delhi 5- Bihar 5- WB 1- Maharashtra 1-Kerala 2-Rajasthan 1- Andhra Pradesh 1-Orissa 12- Not known	467- Male/Female	Pakistan Army Act, Official Secret Act, Foreigners Act, Entry Pakistan Act and Others.
58	Panama	3	1-Delhi 1-Gujarat 1-Maharashtra	3-Male	Smuggling of illegal migrants, organised crime, imprisonment offence
59	Peru	1	Details not provided	Details not provided	Details not provided
60	Philippines	17	Details not provided	17- Male	Kidnapping for ransom, anti trafficking, drug related offence, attempted murder, acquisition of explosive fire arms, robbery
61	Portugal	3	Details not provided	Details not provided	Details not provided
62	Qatar	177	Details not provided	175- Male 2-Female	Drug cases, cheque bounce, murder case, sex related crimes, theft cases, forgery and fraud, driving traffic violations
63	Romania	2	Details not provided	Details not provided	Details not provided
64	Russian Federation	5	Details not provided	Details not provided	Fraud, murder, sexual offence
65	Saudi Arabia	2084	Details not provided	Details not provided	Alcohol, Bribery, financial fraud, burglary

66	Senegal	1	Details not provided	Details not provided	Details not provided
67	Seychelles	2	Details not provided	Details not provided	Details not provided
68	Singapore	133	Details not provided	126 - Male, 7- Female	Causing death, sexual offences, commercial crimes, customs offence, drug related offence, immigration offences
69	Slovak Republic	1	1 - Punjab	1 - Male	Human trafficking
70	South Africa	7	Details not provided	Details not provided	Details not provided
71	Spain	36	Details not provided	36 - Male	Details not provided
72	Sri Lanka	46	31-Tamil Nadu 3-Kerala 1-Maharashtra 6-Puducherry	4-Male 1-Female	Drugs, visa fraud
73	Suriname	3	Details not provided	Details not provided	Human trafficking and money laundering
74	Tanzania	3	Details not provided	3-Male	Possession of illegal items
75	Thailand	47	2-Andhra Pradesh 45-Others	44-Male 3-Female	Stealing
76	Trinidad & Tobago	1	1-Kerala	1-Male	Travelling on forged documents
77	Turkey	2	Details not provided	Details not provided	Details not provided
78	Uganda	1	1-Maharashtra	1-Male	Embezzlement of corporate funds
79	United Arab Emirates	1376	Details not provided	Details not provided	Details not provided
80	United Kingdom	376	Details not provided	376- Male/Female	Details not provided
81	Ukraine	1	Details not provided	Details not provided	Details not provided
82	United States of America	279	Details not provided	276- Male/Female	Criminal records, fraud case,
83	Uzbekistan	1	Details not provided	1-Male	Financial fraud
84	Vietnam	1	1-Haryana	1-Male	Details not provided
85	Yeman	1	Details not provided	Details not provided	Not available (unofficially it is believed to be murder).
86	Zambia	1	Details not provided	Details not provided	Details not provided
	Total	7620			
